

No. A-22011/03/2016-Ad.-II  
Government of India  
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5th Floor,  
New Delhi, dated 15<sup>th</sup> July, 2016


**OFFICE ORDER**

In continuation of Office Order of even no. dated 20.05.2016, the tenure of deployment of following ICLS Officers who are deployed to CRC, Manesar on temporary basis is hereby extended beyond 07.07.2016 for another two months or till further orders, whichever is earlier:

S. No.	Name of the Officer
1.	Sh. Sitaram Sharan Gupta, AROC in O/o ROC, Mumbai
2.	Sh. Arya Jayant Pyarelal, DROC in O/o ROC, Mumbai

2. Ms. Latha Parimalavadana and Ms. S. Meenakshi who had been deployed to CRC, Manesar vide Office Order dated 20.05.2016 and are presently under training at ICLS Academy are directed to join their new place of posting as per Office Order dated 10.06.2016 after completion of the training.

3. Shri V. T. Sajeevan is directed to join his new place of posting as per Office Order dated 10.06.2016.

  
(Rakesh Kumar)

Under Secretary to the Government of India  
Tel No. 2338 3507

To,

1. Officers concerned.
2. PSO/ PPS/ PS to Secretary/ AS/ JS (B)/ JS (K)/ JS (AC)/ EA.
3. DGCoA/ DII (NS)/ DII (AS).
4. RD (WR), Mumbai/ ROC, Mumbai/ OL, Bangalore/ RD (SER), Hyderabad.
5. Central Registration Centre, Manesar.
6. PAO, MCA, New Delhi/ Chennai/ Mumbai.
7. Vigilance Section, MCA, New Delhi.
8. E-Gov. Cell for placing this in employees' corner (under transfer/ posting).
9. Personal file/ Service Book of Officers concerned.
10. Guard file.

  
17/7/16  
STA(OL)